

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1250/252(ND)/2018

IN THE MATTER OF:

**Assistant Commissioner Income Tax (M.s Levana Impex Pvt. Ltd)
...PETITIONER**

vs

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 08.08.2019

Coram:

**Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj,
Hon'ble Member (Technical)**

**For the Petitioner :
For the AROC : M. Yadubhushana Rao, Adv.
For the Income Tax : Puneet Rai, Adv.**

ORDER

Counsel for appellant is present. AROC is also present and give consent to proceed further in the matter. The matter is posted for final hearing to 29th August, 2019.

Sd-

**(V.K. Subburaj)
Member (T)**

Sd-

**(P.S.N. Prasad)
Member (J)**